

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5950**  
ANSWERED ON 30.03.2026

**ITI DEVELOPMENT IN WEST BENGAL**

5950. SHRI AZAD KIRTI JHA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has assessed the expansion of the Industrial Training Institute (ITI) network since 2014 and if so, the details thereof along with reasons for only about 47 percent expansion despite various schemes and increased budget allocations;
- (b) the number of Government ITIs presently functional in the country, State/UT-wise, particularly in West Bengal, including Bardhaman-Durgapur Lok Sabha Constituency;
- (c) the details of funds allocated, released and utilised under the “National Scheme for ITI Upgradation” scheme, State/UT-wise, including the said State and Constituency; and
- (d) the steps taken or proposed to be taken by the Government to improve ITI infrastructure, modernise curriculum in the line with industry and enhance industry-linkage to improve enrolment, employability and perception of vocational training, particularly in the said State and Constituency?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) & (b) The Directorate General of Training (DGT), under the Ministry of Skill Development and Entrepreneurship (MSDE), implements the Craftsmen Training Scheme (CTS) through a network of Industrial Training Institutes (ITIs) for skilling the youth. Under CTS, training is imparted in 169 courses through 14,688 ITIs (Government - 3,345 & Private - 11,343) across the country. The total number of ITIs, including Government and Private, in the country has increased from 9,776 in 2014 to 14,688 in 2026, indicating an increase of 50 percent. Further, enrolment in ITIs across the country has increased from 9.51 lakh in the academic session 2014–15 to 14.70 lakh in the academic session 2025–26, indicating an increase of 54 percent.

The establishment, financial control and day-to-day administration of Government ITIs come under the jurisdiction of the respective State Governments and UT Administrations, while policy matters such as designing curricula, laying down criteria for affiliation, conducting examinations and certification are the responsibility of the Central Government. Proposals received from States/UTs for setting up new ITIs are examined in accordance with the prescribed affiliation norms and standards.

State/UT-wise number of Government ITIs, including those in West Bengal, is available at **Annexure-1**. In Bardhaman-Durgapur Lok Sabha Constituency 06 Government ITIs are currently imparting training under CTS.

(c) & (d) The Government has launched Pradhan Mantri Skilling and Employability Transformation through Upgraded ITIs (PM-SETU) Scheme to enhance the overall quality and relevance of vocational training in the country. The Scheme has a total outlay of Rs. 60,000 crore (Central Share – Rs. 30,000 crore, State Share – Rs. 20,000 crore and Industry Share – Rs. 10,000 crore).

The Scheme comprises of two components:

- (i.) Component I – Upgradation of 1,000 Government ITIs (200 Hub ITIs and 800 Spoke ITIs) in a Hub and Spoke model wherein upgradation includes smart classrooms, modern labs, digital content, and new courses aligned to industry needs.
- (ii.) Component II – Capacity Augmentation of five NSTIs located in Bhubaneswar, Chennai, Hyderabad, Kanpur, and Ludhiana, including setting-up sector-specific National Centres of Excellence for skilling, with focus on advanced training of trainers with global partnership.

The selection of ITIs under the PM-SETU Scheme is led by the respective State/UT Governments in consultation with industry, ensuring alignment with emerging skill needs and local industrial potential. Accordingly, States/UTs are required to submit proposals for upgradation in collaboration with Industry Partners. The MSDE has constituted a National Steering Committee (NSC), an apex body to provide the overall vision for the Scheme, facilitate broad policy direction, finalize operational guidelines, monitor, and conduct course correction. As on date, 32 States/UTs have constituted their State Steering Committee (SSC), an apex body at the State/UT level for guiding and overseeing the implementation of Scheme. Further, 19 States/UTs have issued proposal for inviting the interest of industry.

The Scheme proposes the upgradation of ITIs through Industry-led Special Purpose Vehicles (SPVs), which will lead to implementation and be empowered to propose necessary interventions relating to curriculum redesign, training delivery models, infrastructure upgradation, industry exposure, and placement or self-employment facilitation, in alignment with local industry needs and Scheme guidelines.

For selection of the Industry Partner to form SPV, a Strategic Investment Plan (SIP) by industry is required to be submitted in response to the Request for Proposal (RFP).

At present, the State of West Bengal is yet to initiate implementation of the PM-SETU scheme, including constitution of the SSC and identification of clusters in accordance with Scheme guidelines. Release of funds for Upgradation of ITIs is contingent upon the formation of SPV. The MSDE is carrying out necessary consultations to support and handhold States/UTs across various aspects of scheme roll-out.

**ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF LOK SABHA UNSTARRED QUESTION NUMBER 5950 ANSWERED ON 30.03.2026.**

State-wise number of Government ITIs

<b>Sl. No.</b>	<b>State/UTs</b>	<b>No. of Govt. ITIs</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1	Andaman and Nicobar Islands	3
2	Andhra Pradesh	85
3	Arunachal Pradesh	10
4	Assam	31
5	Bihar	150
6	Chandigarh	3
7	Chhattisgarh	120
8	Delhi	18
9	Goa	11
10	Gujarat	275
11	Haryana	159
12	Himachal Pradesh	128
13	Jammu and Kashmir	56
14	Jharkhand	77
15	Karnataka	274
16	Kerala	149
17	Ladakh	3
18	Lakshadweep	1
19	Madhya Pradesh	196
20	Maharashtra	423
21	Manipur	11
22	Meghalaya	7
23	Mizoram	3
24	Nagaland	9
25	Odisha	73
26	Puducherry	8
27	Punjab	126
28	Rajasthan	185
29	Sikkim	4
30	Tamil Nadu	93
31	Telangana	69
32	The Dadra and Nagar Haveli and Daman and Diu	4
33	Tripura	20
34	Uttar Pradesh	294
35	Uttarakhand	99
36	<b>West Bengal</b>	<b>168</b>
<b>Grand Total</b>		<b>3,345</b>

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